

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 223
Appeal/28(AHM)2022

Order under Section 252(3)

IN THE MATTER OF:

Yogendra Singh Erstwhile Director of Company (Malimbus
Engineering Services & Solutions Pvt Ltd)

.....Applicant

V/s

.....Respondent

Registrar of Companies ,Gujarat

Order delivered on ..16/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Rushabh Shah, PCS

For the Income Tax

Department : Ms. Pankti Shah, Adv. For Ms. Maithili Mehta, Adv.

For the Respondent :

ORDER

The report of Regional Director (RD) and Registrars of Companies (RoC) is already on record.

Matter stands adjourned for hearing to 20.04.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**